



**DIRECT TAXES PROFESSIONALS' ASSOCIATION**

(Registered under Societies Registration Act, 1961. Registration No. S/60583 of 1988-89)

Ref. No. DTPA/Rep/20-21/22

Date: 23rd April, 2021

To,  
**Mrs. Nirmala Sitharaman,**  
**Hon'ble Finance Minister,**  
Ministry of Finance,  
Government of India,  
North Block,  
New Delhi-110001

Respected Madam,

**Sub: Suggestion for extending the due date of payment of tax amount under Vivad Se Vishwas Scheme (VSV) in view of rising number of cases of Corona due to 2<sup>nd</sup> Wave, seriously effecting business activities and other issues**

We most humbly draw your Honour's kind attention to the following in respect of VSV :

1. The due date for payment of the amount (without extra amount of about 10 per cent) at present is 30<sup>th</sup> April, 2021. However due to 2<sup>nd</sup> Wave of Corona since beginning of this month, the business activities are seriously affected and there are hardly any funds available. Corona 2<sup>nd</sup> Wave is likely to continue for another 3 to 4 months.
2. We therefore humbly Suggest for extending date of payment of tax/ amount under Vivad Se Vishwas Scheme (VSV), (without extra amount of about 10 per cent) in view of continued rising number of cases of Corona due to 2<sup>nd</sup> Wave seriously effecting business activities

**Accordingly, your honour may kindly extend the date for payment till 31<sup>st</sup> July, 2021 without any extra payment, under VSV.**

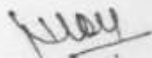
3. In some of the cases it is seen that the option for filing withdrawal of appeal before CIT(Appeals) is not there in the e-filing portal. Without filing the said letter the assesseees are unable to file Form-4.
4. Similarly, due to COVID 19 there is considerable delay in withdrawal of appeal before Hon'ble High Courts. Without withdrawal of appeal the assesseees are unable to file Form-4.

5. If your honour feel appropriate in National Interest the date for filing of Declaration under VSV Scheme and date of submission of Form 4 in above cases may also be extended at least till 30<sup>th</sup> June, 2021.

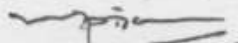
Hoping for urgent consideration by your honour.

Yours faithfully,

**For DIRECT TAXES PROFESSIONALS' ASSOCIATION**



**CA N.K. Goyal**  
**President**



**Adv Narayan Jain**  
**Chairman**  
**Representation Committee**

**C C To:**

- 1 **Sri Anurag Singh Thakur**  
**The Hon'ble Minister of State for Finance**  
Government of India,  
North Block  
New Delhi-110001
- 2 **Shri P. C. Mody,**  
**Chairman, Central Board of Direct Taxes**  
Government of India,  
North Block,  
New Delhi – 110001